

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 333 of 2013 &
IA No. 443 of 2013

Dated : 7th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mumbai Grahak Panchayat ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Ms. Shirish V. Deshpande

Counsel for the Respondent(s): Mr. Hasan Murtaza for R-2

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 443 of 2013 (Appl. for stay). Mr. Hasan Murtaza takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 31.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter for hearing the I.A. No. 443 of 2013 on
31.01.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt